

ITEM NO.108

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 890/2016

BHAIYA LAL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 13-06-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
[VACATION BENCH]

For Appellant(s) Mr. Praveen Swarup, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

No representation for the appellants even on second call.

List on 19th June, 2024.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(RAM SUBHAG SINGH)
COURT MASTER (NSH)